DR. SHRIMATI SEETA PARMA-NAND: Are there any women there? I want to know how far it is popular among women.

MR. CHAIRMAN: Is it popular with I women also?

SHRI SATISH CHANPRA: Women officers of the Government can cer- I tainly join the school.

SHRI KANHAIYALAL D. VAIDYA: Is it not necessary for us to make some arrangements for teaching the Pushtu language?

SHRI SATISH CHANDRA: That is 'a suggestion for action.

LOANS FOR TUNGABHADRA MULTI-PURPOSE PROJECT

*728. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

- (a) the amounts of loans sanctioned so far to the States of (i) Andhra, (iil Hyderabad, and (iii) Mysore for the construction of the Tungabhadra Multi-purpose Project; and
- (b) how much of the above loans has so far been utilised by each of those States?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C SHAH): (a) The Tungabhadra project is not in the Central Sector of the Plan; assistance is therefore not given separately, but is included in the total Central assistance given towards approved schemes in the State Plan as below:

Rs.
Andhra .. 9,7i5,00,000
Hyderabad .. 11,97,52,000
Mysore .. 8,31,75,000

fb) The latest available figures of expenditure on the Tungabhadra scheme as reported by the States are:

Rs.
Andhra . . 5.06.10,000
Hyderabad . . 9,93,10.848
, Mysore . . 32,49,739

SHRI M. VALIULLA: What is the complete estimated cost of the entire project?

SHRI M. C. SHAH: I have nbt got that figure.

SHRI M. VALIULLA: What percentage of the expenditure is given as loan?

SHRI M. C. SHAH: Those States sent certain schemes for Central assistance by way of loans. All these schemes are considered together, and we give loans for all the schemes including the above project.

SHRI M. VALIULLA: Is there any machinery with the Government to see as to how far the loans sanctioned by them have been utilised?

SHRI M. C. SHAH: We get reports of the expenditure incurred on the schemes financed by loans from us.

SHRI AKBAR ALI KHAN: Is it a fact that over Rs. 30 crores have been spent by the Hyderabad Government on this scheme so far?

SHRI M. C, SHAH: So far as figures are available with me, they have spent:

Rs In 1951-52 . . 2,78,84,000 In 1952-53 . . 3,04,65,000 In 1953-54 . . 2,57,23,000 In 1954-55 . . 1,52,40,000

SHRI AKBAR ALI KHAN: I am asking for the total expenditure from the very beginning. The Minister is giving figures from 1951.

SHRI M. C. SHAH: That question should be addressed to the Hyderabad Government and not to the Central Government.

SHRI K. S. HEGDE: Is there any Central control over this, since such huge amounts are being sanctioned by them?

SHRI M. C. SHAH: There is a Control Board.

SHRI M. C. SHAH: The Comptroller and Auditor General audits the accounts of the Centre as well as of the States.

SHRI K. S. HEGDE: Are these matters placed before the Public Accounts Committee?

SHRI M. C. SHAH: How can they be placed? There are Public Accounts Committees in the States. Naturally the Public Accounts Committees of the States will be looking into these.

DR. R. B. GOUR: The 1 Accounts Committee of the Hyde Legislature has drawn attention to certain irregularities in expenditure on this project. As the Central Government is spending such huge amounts on these projects, have they enquired into these irregularities and if so, what are their findings?

SHRI M. C. SHAH: It is for the Hyderabad Assembly and the Hyderabad Government to look into those irregularities.

SHRI K. S. HEGDE: In view of the fact that we are spending huge amounts on this project, is it not proper that Parliament also must have the right to scrutinise the manner in which these amounts are being spent?

SHRI M. C. SHAH: It is a matt-' of the Constitution, which has given certain powers to the Centre and certain other powers to the States

REVISION OF PAY SCALE OF THE OFFICERS OF THE RESERVE BANK OF INDIA

*729. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state whether it is proposed to revise the pay scales of officers in the Reserve Bank, and if so, what i.-, the proposed revised scale?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. Guha): It is understood that

the pay-scales of junior officers of the Reserve Bank were recently revised by the Bank in order to remove certain anomalies which were found to arise in consequence of the general revision of the scales of pay of the non-officer staff of the Bank undertaken in December last. It might be added that the fixation of the pay scales of the various categories of the staff of the Reserve Bank is the responsibility of the Central Board of Directors of the Bank and the Central Government do not interfere in such matters.

to Questions

SHRI H. C. MATHUR: May I know what are the revised scales of pay?

SHRI A.' C. GUHA: For non-officer staff, the revision was in accordance with other considerations. For the officers, the pay of certain categories whose pay was Rs. 800 to Rs. 1,100, has now been increased to Rs. 825 to Rs. 1,150; another scale of Rs. 300 to Rs. 1.000 has been increased to Rs. 375—1,045. Similarly, there have been certain alterations in the house rent and dearness allowances. I think the dearness allowance has been generally reduced. The house rent allowance practically remains the same. Local pay also remains the same.

SHRI H. C. MATHUR: May I know if there are officers in the Reserve Bank who are getting more than Rs. 2.000 and also officers who are getting more than Rs. 5,000, and if so, who are those officers?

SHRI A. C. GUHA: There are of-cers getting more than Rs. 2,000. About officers drawing more than Rs. 5,000. I am not sure, I think the Governor gets Rs. 5.000 a month.

SHRI H. C. MATHUR: Is the Governor's salary Rs. 6.500?

SHRI A. C. GUHA: I am not sure. My impression is that he yets Rs. 5,000, but this is subject to correction.

SHRI H. C. MATHUR: May I know whether the hon. Prime Minister's